

NOTICE

“All concerned are requested to go through the list of cases below and take initiative to settle the following matters to be enlisted in the ensuing National Lok Adalat, scheduled to be organized by the Calcutta High Court Legal Services Committee on 12.03.2022.

Matters Not Settled in the Lok Adalat held on 12.02.2022

National Insurance Company Ltd.

Sl. No.	Case No.	Cause Title	Name of the Advocate
1.	FMAT 1202/2013	Adar Mondal Vs. Alema Sk. & Anr.	Muktokesh Das
2.	FMA 374/2007	National Insurance Co. Ltd. Vs. Fakir Mallik	Pradip Kr. Pal Chowdhuri
3.	FMAT 454/2020 FMA 113/2021	Dipak Ghosh Vs. National Insurance Co. Ltd.& Anr.	Jayanta Banerjee
4.	FMAT 1219/2018	Rafiq Alam Vs. National Insurance Co. Ltd.& Anr.	Sk. Abu Abbasuddin
5.	FMA 1892/2014	Chandana Chakraborty & Ors. Vs. National Insurance Co. Ltd. & Anr.	Sk. Abu Abbas Uddin
6.	FMAT 1230/2018 FMAT 19/2019	National Insurance Co. Ltd. Vs. Halima Khatun & Ors. Halima Khatun & Ors. Vs. National Insurance Co. Ltd. & Ors.	Parimal Kumar Pahari Saidur Rahaman
7.	FMAT 1228/2018 FMAT 110/2019	National Insurance Co. Ltd. Vs. Saifur Rahaman & Ors. Saifur Rahaman & Ors. Vs. National Insurance Co. Ltd. & Ors.	Parimal Kumar Pahari Saidur Rahaman
8.	FMAT 1229/2018 FMAT 62/2019	National Insurance Co. Ltd. Vs. Saifur Rahaman & Ors. Saifur Rahaman Vs. National Insurance Co. Ltd. & Ors.	Parimal Kumar Pahari Saidur Rahaman
9.	FMA 3612/2016	National Insurance Co. Ltd. Vs. Md. Lutfar Rahaman & Ors.	K K Das
10.	FMAT 1097/2012 FMA 1439/2013	Promodh Ch. Shil Sharma & Ors. Vs. National Insurance Co. Ltd. & Anr.	Saidur Rahaman
11.	FMA 1017/2013	Bhutka Murmu & Ors. Vs. National Insurance Co. Ltd. & Anr.	Saidur Rahaman
12.	FMA 50/2012	Sanjoy Singha Vs. National Insurance Co. Ltd. & Anr.	Saidur Rahaman
13.	FMA 329/2012	Balen Sarkar Vs. Divisional Manager, National Insurance Co. Ltd. & Anr.	Saidur Rahaman
14.	FMA 3534/2016	Mitali Das & Ors. Vs. National Insurance Co. Ltd. & Anr.	Jayanta Mondal
15.	FMAT 20/2014	Namita Fadikar & Anr. Vs. National Insurance Co. Ltd. & Anr.	Jayanta Mondal
16.	FMAT 1559/2013	Chotti Begam & Ors. Vs. National Insurance Co. Ltd. & Anr.	Jayanta Mondal
17.	FMAT 1557/2013	Basanti Mandi & Ors. Vs. National Insurance Co. Ltd. & Anr.	Jayanta Mondal
18.	FMA 492/2006	Swapan Roy & Anr. Vs. Div. Manager, National Insurance Co. Ltd.	Saidur Rahaman

19.	FMAT 394/2021	Pratima Adhikary & Anr. Vs. National Insurance Co. Ltd. & Anr.	Subhankar Mondal
20.	FMAT 392/2021	Rekha Rani Samanta & Anr. Vs. National Insurance Co. Ltd. & Anr.	Subhankar Mondal
21.	FMAT 360/2021	Tapasi Bera & Anr. Vs. National Insurance Co. Ltd. & Anr.	Subhankar Mondal
22.	FMAT 765/2021	Bimal Chandra Das Vs. National Insurance Co. Ltd. & Anr.	Subhankar Mondal
23.	FMA 1271/2021	Santoshi Jana & Ors. Vs. National Insurance Co. Ltd. & Anr.	Subhankar Mondal
24.	FMAT 809/2021	Sakuntala Maity & Ors. Vs. National Insurance Co. Ltd. & Anr.	Subhankar Mondal
25.	FMAT 766/2021	Sulekha Singh & Anr. Vs. National Insurance Co. Ltd. & Anr.	Subhankar Mondal
26.	FMAT 754/2021	Karnadhar Mondal Vs. National Insurance Co. Ltd. & Anr.	Subhankar Mondal
27.	FMAT 655/2021	National Insurance Co. Ltd. Vs. Ganga Mallik & Ors.	Rajesh Singh
28.	FMA 319/2018	National Insurance Co. Ltd. Vs. Smt. Jyoti @ Jyoty Das & Ors.	Sanjay Paul
29.	FMA 2599/2016	National Insurance Co. Ltd. Vs. Narayan Ghosh	Parimal Kumar Pahari
30.	FMAT 725/2021	Mayna Mondal & Anr. Vs. National Insurance Co. Ltd. & Ors.	Muktokesh Das
31.	FMAT 298/2019	Siddheswar Mondal & Anr. Vs. National Insurance Co. Ltd. & Anr.	Muktokesh Das
32.	FMAT 794/2021	Amita Saha & Anr. Vs. National Insurance Co. Ltd. & Ors.	Muktokesh Das
33.	FMAT (MV)43/2022	Tandrani Das & Anr. Vs. National Insurance Co. Ltd. & Anr.	Jayanta Banerjee
34.	FMA 1351/2021	National Insurance Co. Ltd. Vs. Aparna Karmakar & Ors.	Afroz Alam
35.	FMAT 1030/2017 FMA 1357/2018	National Insurance Co. Ltd. Vs. Debasri Manna & Ors.	Sanjay Pal
36.	FMAT 42/2017 FMA 658/2021	National Insurance Co. Ltd. Vs. Smt. Ruma Bauri & Anr.	K K Das
37.	FMA 4456/2016	National Insurance Co. Ltd. Vs. Md. Hasimuddin & Ors.	Afroze Alam
38.	FMAT 1122/2018 FMA 1138/2021	National Insurance Co. Ltd. Vs. Gita Rani & Anr.	Rajesh Singh
39.	FMAT 270/2014 FMA 1779/2014	National Insurance Co. Ltd. Vs. Bapi Manna & Anr.	Parimal Kumar Pahari
40.	FMAT 467/2018 FMA 923/2021	National Insurance Co. Ltd. Vs. Anando Kumar Biswas & Anr.	Sanjay Paul
41.	FMAT 1296/2009	National Insurance Co. Ltd. Vs. Krishna @ Krishna Pada Chowdhury & Ors.	Parimal Kumar Pahari
42.	FMAT 1294/2013	Gita Rani Ghotai & Ors. Vs. National Insurance Co. Ltd. & Anr.	Krishanu Banik
43.	FMAT 979/2014	Smt. Anna Ojha & Anr. Vs. National Insurance Co. Ltd. & Ors.	Krishanu Banik
44.	FMA 914/2013	Bijoli Das & Anr. Vs. National Insurance Co. Ltd. & Anr.	Krishanu Banik
45.	FMAT 1056/2011	Dilip Kumar Das @ Kalo Das Vs. National Insurance Co. Ltd. & Anr.	Krishanu Banik
46.	FMA 351/2004	Susila Mandal Vs. Div Manager, National Insurance Co. Ltd.	Krishanu Banik
47.	FMAT 859/2012	Smt. Barnali Sahani & Anr. Vs. National Insurance Co. Ltd. & Ors.	Krishanu Banik
48.	FMA 1042/2015	Meher Ali Pakhira & Ors. Vs. National Insurance Co. Ltd. & Ors.	Krishanu Banik

49.	FMA 1177/2008	Sabita Rani Das & Ors. Vs. National Insurance Co. Ltd. & Anr.	Krishanu Banik
50.	FMA 458/2013	Supriya Maity & Ors. Vs. National Insurance Co. Ltd. & Ors.	Krishanu Banik
51.	FMA 763/2013	Nemai Adhikary Vs. National Insurance Co. Ltd. & Anr.	Krishanu Banik
52.	FMA 374/2006	Ashis Mukherjee Vs. National Insurance Co. Ltd.	Krishanu Banik
53.	FMA 351/2004	Susila Mandal Vs. Div Manager, National Insurance Co. Ltd.	Krishanu Banik
54.	FMA 764/2011	Rita Choudhury & Ors. Vs. National Insurance Co. Ltd. & Anr.	Krishanu Banik

IFFCO TOKIO

Sl. No.	Case No.	Cause Title	Name of the Advocate
1.	FMA 1045/2015	Deb Bahadur Khatri Vs. IFFCO TOKYO General Insurance Co. Ltd. & Ors.	Krishanu Banik
2.	FMAT 580/2018	IFFCO Tokio General Insurance Co. Ltd. Vs. Sakina Khatoon & Ors.	Rajesh Singh

Others

Sl. No.	Case No.	Cause Title	Name of the Advocate
1.	FMA 351/2005	Binoda Bewa Vs. Ranjit Pr. Show	Pervej Anam
2.	MAT 94/2019	Monomoy Chakraborty Vs. D.M, Purba Mardhaman & Ors.	Amir Safique Molla

Shriram General

Sl. No.	Case No.	Cause Title	Name of the Advocate
1.	FMA 369/2021	Paruli Roy & Anr. Vs. Shriram General Insurance Co. Ltd. & Anr.	Jayanta Mondal

NEW INDIA ASSURANCE COMPANY LTD.

Sl. No.	Case No.	Cause Title	Name of the Advocate
1.	FMA 633/2012	The New India Assurance Co. Ltd. Vs. Ajija Chowdhury & Ors.	K K Das
2.	FMA 262/2014	Manimala Majhi & Ors. Vs. New India Assurance Co. Ltd. & Anr.	Krishanu Banik
3.	FMAT 223/2013	Zaibun Nisha Khatoon & Ors. Vs. New India Assurance Co. Ltd.	Krishanu Banik
4.	FMAT 972/2018	Mantaj Ali & Ors. Vs. The New India Assurance Co. Ltd. & Anr.	Saidur Rahaman
5.	FMAT 647/2021	Surabi Singh & Ors. Vs. New India Assurance Co. Ltd. & Anr.	Subhankar Mondal
6.	FMA 568/2006	Sabina Khan & Anr. Vs. New India Assurance Co. Ltd.	Saidur Rahaman
7.	FMA 60/2013	Shanti Devi & Ors. Vs. The New India Assurance Co. Ltd. & Ors.	Krishanu Banik
8.	FMA 1687/2003	Kanai Halder Vs. Div Manager, New India Assurance Co. Ltd.	Krishanu Banik
9.	FMAT 835/2019	Chunchun Roy(Devi) & Ors. Vs. New India Assurance Co. Ltd. & Anr.	Sk. Abu Abbasuddin

10.	FMA 650/2005	Manjari Ghosh & Ors. Vs. New India Assurance Co. Ltd.	Krishanu Banik
11.	FMA 261/2003	Wasira Begum & Ors. Vs. United India Insurance Co. Ltd.	Krishanu Banik
12.	FMAT 1512/2013	Mintu Som Vs. New India Assurance Co. Ltd. & Anr.	Krishanu Banik
13.	FMAT 1756/2009	Nutabal Rang & Ors. Vs. New India Assurance Co. Ltd. & Anr.	Jayanta Mondal
14.	FMAT 824/2010	Jiran Bewa & Ors. Vs. New India Assurance Co. Ltd. & Ors.	Saidur Rahaman
15.	FMA 279/2011	Gulzar Hussain @ Gilzar Hossain & Anr. Vs. New India Assurance Co. Ltd. & Anr.	Saidur Rahaman
16.	FMA 1081/2013	Swapan Mondal Vs. Divisional Manager, New India Assurance Co. Ltd. & Anr.	Saidur Rahaman
17.	FMAT 489/2021 FMA 1202/2021	Mukta Dasgupta Vs. New India Assurance Co. Ltd. & Anr.	Saidur Rahaman
18.	FMA 863/2009	New India Assurance Co. Ltd. Vs. Pulin Sardar & Anr.	Saibalendu Bhowmick
19.	FMA 753/2009	New India Assurance Co. Ltd. Vs. Gautam Das & Anr.	Saibalendu Bhowmick
20.	FMA 1933/2014	New India Assurance Co. Ltd. Vs. Kalawati Devi & Anr.	Rajesh Singh
21.	FMA 982/2009	Hanu Oran Vs. New India Assurance Co. Ltd. & Anr.	Krishanu Banik

Oriental Insurance

Sl. No.	Case No.	Cause Title	Name of the Advocate
1.	FMA 258/2012	Oriental Insurance Co. Ltd. Vs. Basudev Ghosh & Anr.	Hasi Saha
2.	FMA 793/2008	The Oriental Insurance Co. Ltd. Vs. Kamal Kumar Goswami & Ors.	Parimal Kumar Pahari
3.	FMA 289/2013	Oriental Insurance Co. Ltd. Vs. Sahajan Khatun & Ors.	Parimal Kumar Pahari
4.	FMA 886/2012 With FMA 885/2012	The Oriental Insurance Co. Ltd. Vs. Mrs. Doly Das & Ors. The Oriental Insurance Co. Ltd. Vs. Smt. Shanti Devi Prasad & Ors.	Parimal Kumar Pahari Parimal Kumar Pahari
5.	FMA 199/2017	The Oriental Insurance Co. Ltd. Vs. Laxmi Kanta Pal & Anr.	Parimal Kumar Pahari
6.	FMA 81/2017	The Oriental Insurance Co. Ltd. Vs. Jatika Roy & Ors.	Rajesh Singh
7.	FMAT 1316/2011	Oriental Insurance Co. Ltd. Vs. Nakul Sarkar @ Makul Darkar @ Makbul Sarkar & Ors.	Sanjay Paul
8.	FMAT 995/2012	Oriental Insurance Co. Ltd. Vs. Malati Dolai & Ors.	Parimal Kumar Pahari
9.	FMA 1222/2007	Oriental Insurance Co. Ltd. Vs. Altab Molla & Anr.	Parimal Kumar Pahari
10.	FMA 560/2012	Oriental Insurance Co. Ltd. Vs. Basana Biswas	Parimal Kumar Pahari
11.	FMA 3377/2016	Taju Bibi & Anr. Vs. Divisional Manager, Oriental Insurance Co. Ltd.	Krishanu Banik

ICICI Lombard

Sl. No.	Case No.	Cause Title	Name of the Advocate
1.	FMA 213/2021	ICICI Lombard General Insurance Co. Ltd. Vs. Anjali Pal & Ors.	Parimal Kumar Pahari
2.	FMA 2629/2016	ICICI Lombard General Insurance Co. Ltd. Vs. Abhinaba Sinha @ Singha & Anr.	Parimal Kumar Pahari

United India Insurance

Sl. No.	Case No.	Cause Title	Name of the Advocate
1.	FMAT 576/2019	Totan Ghosh Vs. United India Insurance Co. Ltd. & Anr.	Muktokesh Das
2.	FMAT 1160/2014	Arjina Sekh & Ors. Vs. United India Insurance Co. Ltd.	Ali Imam Shah
3.	FMA 671/2016	Murshida Khatun & Ors. Vs. United India Insurance Co. Ltd. & Anr.	Krishanu Banik

Reliance General Insurance Co. Ltd.

Sl. No.	Case No.	Cause Title	Name of the Advocate
1.	FMAT 289/2018 FMA 648/2021	Pratima Ghosh & Anr. Vs. Reliance General Insurance Co. Ltd. & Anr.	Ali Imam Shah

Bajaj Allianz General Insurance Co. Ltd.

Sl. No.	Case No.	Cause Title	Name of the Advocate
1.	FMA 1298/2010	Bajaj Allianz General Insurance Co. Ltd. Vs. Baby Mandal & Ors.	Paritosh Sinha
2.	FMAT 1351/2013	Bablu Das Bairagya Vs. Dibakar Mukherjee	Sattwik Bhattacharya
3.	FMA 1585/2017	Bajaj Allianz General Insurance Co. Ltd. Vs. Kohinur Bibi & Ors.	Rajesh Singh
4.	FMAT 661/2017	Bajaj Allianz General Insurance Co. Ltd. Vs. Shyamali Das & Ors.	Rajesh Singh
5.	FMAT 837/2017	Bajaj Allianz General Insurance Co. Ltd. Vs. Suman Bhawal & Anr.	Rajesh Singh
6.	FMA 1900/2014	Hayna Mandal & Ors. Vs. Bajaj Allianz General Insurance Co. Ltd. & Anr.	Saidur Rahaman
7.	FMAT 1446/2014	Sutanu Dutta Vs. Bajaj Allianz General Insurance Co. Ltd. & Ors.	Uday Sankar Chattopadhyay
8.	FMAT 230/2014	Saran Kaur Vs. Sonali Bibi & Anr.	Debajyoti Goswami
9.	FMAT 293/2019 FMA 661/2021	Ratan Mondal Vs. Bajaj Allianz General Insurance Co. Ltd. & Anr.	Subhankar Mondal
10.	FMAT 97/2020	Seli Bibi @ Seli & Ors. Vs. Bajaj Allianz General Insurance Co. Ltd. & Anr.	Saidur Rahaman
11.	FMAT 528/2019	Bajaj Allianz General Insurance Co. Ltd. Vs. Kalyani Raul & Ors.	Rajesh Singh
12.	FMAT 1012/2019	Ajay Kumar Shaw vs. Bajaj Allianz General Insurance Co. Ltd.	Ashique Mondal
13.	FMAT 588/2020	Bajaj Allianz General Insurance Co. Ltd. Vs. Rekha Biswas & Ors.	Rajesh Singh